

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 120

CP No. 6/Chd/Hry/2021

IN THE MATTER OF:

Rahul Tripathi

...

Petitioner

Versus

Birchford Labs Pvt. Ltd.

...

Respondent

Under Section: 241 (1), CA 2013

Order delivered on 05.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 09.08.2024.

Sd/-

Court Officer